

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 239, 240, 241 and 243 of 2012

Dated : 18th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Appeal No. 239 of 2012

Amausi Industries Association & Ors. ...Appellant(s)

Versus

**Uttar Pradesh Electricity Regulatory
Commission & Ors. ...Respondent(s)**

Appeal No. 240 of 2012

Chamber of Industries Gorakhpur & Ors. ...Appellant(s)

Versus

**Uttar Pradesh Electricity Regulatory
Commission & Ors. ...Respondent(s)**

Appeal No. 241 of 2012

Rania of Industries Association & Ors. ...Appellant(s)

Versus

**Uttar Pradesh Electricity Regulatory
Commission & Ors. ...Respondent(s)**

Appeal No. 243 of 2012
& IA-427 of 2012

**Association of Steel Rolling Mills &
Furnaces & Ors.**

...Appellant(s)

Versus

**Uttar Pradesh Electricity Regulatory
Commission & Ors.**

...Respondent(s)

**Industrial Area Manufacturers Association
& Ors.**

...Intervener

Counsel for the Appellant(s): Ms. Swapna Seshadri

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan with
Mr. Sanjay Singh and
Ms. Richa Bharadwaja for R-1
Mr. Pradeep Misra
Manoj Kumar Sharma
Mr. Vishal Anand**

Counsel for the Intervener (s) Ms. Pyoli

ORDER

Post the matter for further hearing on **15.05.2013 at 2.30**

p.m.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/vt